

- Network is being optimized.
- Sales teams are being formed to have regular interaction with Points of Sales.
- Monthly meetings are being held with franchisees to get feedback on customer issues.

Agreement on trans—border insurgency

*105. SHRI SANTOSH BAGRODIA:
SHRI GIREESH KUMAR SANGHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there exists a regional agreement among SAARC countries on trans-border insurgency;
- (b) if so, the details thereof;
- (c) whether Government is aware of the reported statement by a member of the Standing Committee of Nepali Maoist Organization UCPN-M claiming to support the Indian naxal groups;
- (d) if so, whether Government has taken up the issue with the Nepalese Government; and
- (e) if so, the response of that Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) to (e) 1. There are two SAARC Regional Agreements to address the issue of trans border insurgency. The **SAARC Regional Convention on Suppression of Terrorism** signed in 1987 and its Additional Protocol signed in 2004. The **Convention on Mutual Assistance in Criminal Matters** was signed during the 15th SAARC Summit in Colombo (2-3 August 2008).

2. The provisions of the above mentioned SAARC Agreements will enable evidence sharing among Member States and enable seizure and confiscation of funds meant for criminal and terrorist activities.

3. A senior member of UCPN-M had reportedly made a statement that they are extending support and cooperation to Indian Maoists, which was subsequently refuted by the leader of the UCPN-M. The Nepalese Government has assured that it would not allow its territory to be used for any activity against India.

Discussions during the Ninth Trilateral Meet

*108. SHRI BHARATKUMAR RAUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the issues discussed in the recently held Ninth Trilateral Meet among India, China and Russia; and
- (b) the salient features of the decisions taken/agreements signed in the meeting?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SHASHI THAROOR): (a) The Foreign Ministers of India, China and Russia met in Bengaluru on 27 October, 2009. The three Foreign Ministers discussed strengthening trilateral cooperation and global and regional issues during their 9th Trilateral Meeting. There was an exchange of views among the three Ministers on global issues such as UN reform, climate change and global economic governance architecture. There was also an exchange of views on developments in the region, including on Afghanistan, Iran and the Shanghai Cooperation Organisation.

(b) It was agreed to strengthen trilateral cooperation including trilateral business interaction. The Ministers condemned terrorism and discussed measures to counter terrorism. A Joint Communiqué was issued at the end of the meeting reflecting the decisions arrived at during the meeting. No agreements were signed.

Proposal for irrigation projects

*109. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there is any proposal pending before Government to take up irrigation projects as national projects;

(b) if so, the details of such projects, with particular reference to Andhra Pradesh; and

(c) the action that has so far been contemplated in this regard?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) to (c) After issue of guidelines for the implementation of scheme of national projects, 10 project proposals from different States for inclusion of their projects in the scheme of national projects have been received. The status of these proposals is given in the Statement (See below).

The State of Andhra Pradesh has so far submitted proposals of two projects for inclusion in the scheme of national projects. These projects are Indirasagar (Polavaram) project and J. Chokkarao Lift Irrigation scheme. Status of these proposals is also given in Statement.

Statement

Status of proposals of national projects

1. Kanher Irrigation Project (Uttar Pradesh)

The ultimate irrigation potential of the project is 27898 ha which is less than 200000 ha and therefore project is not eligible for inclusion in the scheme of national projects.